

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s AESYS TECHNOLOGIES INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	AESYS TECHNOLOGIES INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	30/03/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai, Tamil Nadu
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900TN2011FTC079926
5.	Address of the registered office and principal office (if any) of corporate debtor	NO.4/58 SUBRAMANYA IYER STREET, WEST MAMBALAM CHENNAI Chennai TN 600033 IN
6.	Insolvency commencement date in respect of corporate debtor	30-03-2021 Order copy received on 13-04-2021
7.	Estimated date of closure of insolvency resolution process	09-10-2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	T.SIVAGURUNATHAN IPA-001/IP-P01343/2019-2020/12524
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: New No.14B/S1, 2 nd Floor, Dwaraka Apartments, 4 th Main Road, New Colony, Chrompet, Chennai – 600044 e-Mail: ca.sivagurunathan@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: New No.14B/S1, 2 nd Floor, Dwaraka Apartments, 4 th Main Road, New Colony, Chrompet, Chennai – 600044 e-Mail: ca.sivagurunathan@gmail.com
11.	Last date for submission of claims	27-04-2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class (es) –Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: https://www.ibbi.gov.in/home/downloads b) Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **AESYS TECHNOLOGIES INDIA PRIVATE LIMITED** on 30-03-2021 (order received on 13-04-2021)



The creditors of **AESYS TECHNOLOGIES INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 27-04-2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14-04-2021
Place: Chennai



A handwritten signature in black ink, appearing to be "T. Sivagurunathan", written over a horizontal line.

T.Sivagurunathan
Insolvency Professional
IPA-001/IP-P01343/2019-2020/12524

Alagappa University launches online degree programmes

Chennai, Apr 16: Alagappa University, Karaikudi, one of the leading state universities of Tamil Nadu, has announced the launch of Online learning portal www.auedu.in which will offer high

quality undergraduate and postgraduate degree programmes in multiple domains. The University announced this as an initiative to expand its offerings in line with the National Education Policy 2020 (NEP2020).

IIT alumni industry interaction centre inaugurated

Chennai, Apr 16: The 10 year old IIT Alumni Industry Interaction Center (AIIC) in its new abode, coined, "Hub in the Sky" is spread across 30,000 sq ft which includes a 10,000 sq ft open terrace overlooking the lush green of South Chennai and the Bay of Bengal.

The "Hub in the Sky" is situated on the 10th floor of Phase 2 of the IIT Madras Research Park, Taramani, which has been designed by the World Famous Hafeez Contractor.

This Mammoth Center was inaugurated by Professor Bhaskar Ramamurthy today in

the presence of a very selective gathering of IITians. Professor Ashok Jhunjhunwala, Prof in Charge, IITM Research Park and Professor Mahesh Panchagnula Dean, Alumni & Corporate Relations, were also present.

This aims to provide a meeting ground for Corporate R&D, Industry Professionals, Faculty and Students for networking and increased collaborative work in a relaxed yet professional ambience. This facility will help in catalysing Industry Academia Engagement through its Industry Round Table, a key strategic initiative of

Through its learning portal www.auedu.in the University will offer MBA with specializations in General Management, Financial Management, Human Resource Management, Logistics Management and Tourism

the IIT AIIC. This huge facility will also help in organizing International Meets requiring "State of the Art" facilities to make the conferences/meetings very meaningful and worthwhile for all participants, both National and International.

Another interesting initiative amongst several is the Start-up lecture series - a well curated series of talks by the Alumni and Industry Experts, to help Start-up in their journey.

Today, the IIT Alumni Industry Interaction Center has over 650 members from different IITs in India.

Management to help learners from across the globe prepare for management careers. Other postgraduate programmes offered online on www.auedu.in include MA in Journalism and Mass Communication, MA in English and Master of Commerce.

Dr. N.Rajendran, Vice Chancellor, Alagappa University, said "Through the online programmes offered on www.auedu.in, Alagappa University is seeking to bridge the gap between the degree seekers and those who finally manage to access a university degree by enabling people from all walks of life to access great quality education on a computer or mobile device in a rich and engaging environment. With 44 Departments, 9 Centres & 2 Constituent colleges on campus and 46 affiliated colleges in the districts of Sivaganga & Ramanathapuram, Alagappa University is one of the pre-eminent educational institutions in the state of Tamil Nadu and in India.

Bob's Banter

Robert Clements

Political Noise and the Steam Engine..!

Today, as I listen to the political noise, the talk by rivals, the rabid thrusts, the bluster and blabber, the eyeball looks, and ferocious threats, I think of the steam engine!

In my mind, even today, there is no ferocious, powerful, robust, beast, like the steam engine of yesterday. Even now whenever I want to imagine something more terrible than a dragon, a monster belching smoke, a machine of pure energy, I picture the steam engine.

I still remember the walk to the railway line as a child: It took place when my dad came home a little early. There were no TVs those days, and our entertainment lay in books, but when dad got home early, he would have that look in his eye, which meant the whole family was going for a stroll. A stroll meant a walk, and a brisk one it was in the sometimes biting cold to the railway track. Now this was no ordinary line. It lay wedged between two rising hills, and in the centre of both these small hills, ran the railway.

We walked, my brother and I with stilled excitement, sometimes glancing at each other, grinning because we knew what we were going to experience, and of course on the

way, my dad would stop at the vada woman's hut, where my mother would ask if the vadas were hot, she always said they were, and loaded with those steaming morsels we continued our journey to the railway line.

It was a vantage spot we sat on; on one of the little hills, where there was a bend. Here we could hear the steam engine but not see it till it took the turn.

We sat, in anticipation. The signal went down, and we heard it, far away, the build up of sound, no whistle was needed, no horn sounded, animals moved out with the feeling of its presence, and then we watched half in awe, half in terror, the furious monster took the bend, and in a synchronized movement of steel and wheels, and smoke and steam, it charged, literally lunged up the line. Oh what a magnificent spectacle, especially afterwards as we ate those vadas in silence imbining the feeling of majestic power.

But, today that steam engine is no more. The ones that cruise at speeds five times that of the steam monster run silently. Power is noiseless and quiet. No bluster, no buildup of tension.

Is there a lesson for us, that all the sound and commotion made by some political leaders are but a cacophony of bluster? That finally, it's the silent, sure and swift, that ultimately wins!

I remember the steam engine, I do remember its frightening fury, but there's a smile which has replaced the fright and awe I once had, a smile that knows all that threatening noise was finally beaten by stillness, sureness and speed..!

bobsbanter@gmail.com

Join the Bob's Banter Writers Course

Write a Book!
Write for newspapers!
Write Web content
Just One Month,
4 hours a week,
Fri-Sat, 6-8 pm
and write like a Professional
Send a to:
+91 96925-72803

PUBLIC NOTICE

It is informed to public that my client Mrs. S. Hemalatha, wife of Mr. C. Sugumar, residing at No.118/3, No.106, Singanaila, Chennai-600 022 has misplaced the original Sale Deed dated 11.09.1991, registered as Document No. 1022/1991, in the Office of Sub-Registrar, Perambalur, for the property being 540 Sq. Ft. in R.R. S. No.639 (Part), New R. S. No.581 in Block No. 12 with Plot No. 2, 1st floor, measuring 540 Sq. Ft. at No.106/118/3-2, Singanaila (C) Street, Chindrapet, Chennai-600 022 during travel and the same is not having possession with her.

Any persons having knowledge, possession of said original registered sale deed dated 11.09.1991 shall lodge their claim or objection, if any, with documentary proof to the undersigned within TEN DAYS from today, failing which it would be concluded that there is no claim or encumbrance whatsoever over the same.

V.SIVAKUMAR
Advocate,
No.117-118, Angappa Naicken Street, floor, Chennai-1.
Phone: 9500136204
Email: avilavall@gmail.com

PUBLIC NOTICE

My client Mr. G. THANGARAJ, son of Mr. Ganesh @ Ganesan, residing at Door No. 2, Vageswara Avenue, Kalahumettu 4th Street, Kottivakkam, Chennai-600 041, is the sole and absolute owner of all the piece and parcel of 127.65 Sq. Ft. land, comprised in Survey No.267/18A2, Plot No.2, Vageswara Avenue, Kottivakkam, Chennai-600 041 and he obtained the property by a Settlement Deed Document No.2370/2020, registered in SRO, Adyar.

My client states that the parent documents of the property are (1) General Power of Attorney Document No.226/2002, (2) Sale Deed Document No.1222/2002 and (3) General Power of Attorney Document No.1523/2004 registered in SRO Adyar and he lost the above mentioned 3 No. original documents and it is not traceable. anybody having the above mentioned 3 No. original documents or having any claim over the above mentioned property are requested to submit their claim in writing to me within a period of 7 days. If no claim is received then it will be presumed that there is no claim from anybody.

D.KUMAR
Advocate
21/3, Govindarajapuram, 2nd Street,
Adyar, Chennai - 600 020

FORM A

PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF WEED BIOD INDIA ENTERPRISES PVT. LTD.

RELEVANT PARTICULARS	
1. Name of corporate debtor	WEED BIOD INDIA ENTERPRISES PVT. LTD.
2. Date of incorporation of corporate debtor	2011/02/15
3. Authority under which corporate debtor is incorporated / registered	ROC-Cororate
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U11702TN201102151987
5. Address of the registered office and principal place of (any) of corporate debtor	15, POTHUVAI NAGAR, SELLARAPPA ROAD, 15, KUMARAVELU TRIPURAI - 601 582
6. Insolvency commencement date in respect of corporate debtor	03th April 2021
7. Estimated date of closure of insolvency resolution process	180 days from the date of commencement of corporate insolvency resolution process, which is 05th October 2021
8. Name and registration number of the insolvency professional acting as interim resolution professional	S.S. Ravichandran Registration No:28B/04/01/01-PR/04/2017-2018/1717
9. Address and e-mail of the interim resolution professional, as registered with the board	No. 24, Gangai Nagar II Street, 11th Floor, Anna Nagar, Chennai - 600 002 E-mail: suresh@ssr.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	No. 24, Gangai Nagar II Street, 11th Floor, Anna Nagar, Chennai - 600 002 E-mail: suresh@ssr.com
11. Last date for submission of claims	22nd April 2021
12. Classes of creditors, if any, under clause 2(i) of sub-section (84) of the Insolvency and Bankruptcy Code, 2016, as notified by the interim resolution professional	Not Available
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NIL
14. (a) Relevant Forms and (b) Details of authorized representatives as available at	Website: www.tribunalindia.org Physical Address: Same as address mentioned in Item No. 10

*As the form for appointment of the interim resolution professional has been prepared by the NCLT, Chennai Bench on 07.04.2021, but the same was received on 08.04.2021. Accordingly, time for submission of claims has been considered as 14 days from 08-04-2021.

The creditors of WEED BIOD INDIA ENTERPRISES PVT. LTD., are hereby called upon to submit their claims with proof on or before 22nd April 2021 to the interim resolution professional at the address mentioned above.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 as its authorized representative of the class (where class is notified in Form A). Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional: S.S. RAVICHANDRAN
Date and Place: 13/04/2021, Chennai

NAME CHANGE

I, Johnny Johnson Pellissery, W/o: Joseph, Date of Birth: 27.03.1988, Residing at No.55, DAC Vasey Maple, Narasimhan Nagar, Pozhichalur, Chennai - 600 074, shall henceforth be known as: Given Name: JOHNSY, Surname: JOSEPH.

Johnny Johnson Pellissery

NAME CHANGE

I, Chandrasekar, S/o: Ganapathy, Date of Birth: 13.04.1977, Residing at Plot No.17A, Door No.71, Ranga Nagar, 3rd Street, Keelkattalai, Chennai - 600 117, shall henceforth be known as: New Name: CHANDRA SEKAR, Surname: GANAPATHY.

Chandrasekar

NAME CHANGE

My Daughter, RAHAAL BETALA, Date of Birth: 16.02.2013, Residing at Plot No.7, New No.34, Veerappan Street, Sowcarpet, Chennai - 600079, shall henceforth be known as:

PENEL BETALA.

Rupesh Kumar Betala, Father

NAME CHANGE

I, SHATRUJIT ADITYA KUMAR, S/o: D. Senthil Kumar, Date of Birth: 06.08.1995, Residing at Flat No. F-1, AR Sampanna Apts, 27/15, 7th Street, V-Block, Shanti Colony, Anna Nagar, Chennai - 600040, shall henceforth be known as: Surname: KUMAR, Given Name: SHATRUJIT ADITYA, SHATRUJIT ADITYA KUMAR

NAME CHANGE

I, Mohamed Rafiq Aashima Begum Mohamed Rafiq, W/o: Abdul Aziz, Date of Birth: 30.05.1997, Residing at No.20, V.O.C. Nagar, 6th Main Road, Kalakshatri, Vilupuram - 606022, shall henceforth be known as: Mohamed Rafiq Aashima Begum.

Mohamed Rafiq Aashima Begum Mohamed Rafiq

NAME CHANGE

I, PARASMAL UMRAO, W/o: Minimal Prasadani, Date of Birth: 30.06.1947, Residing at No.16, Dr. Alagappa Road, Purasawalkkum, Chennai - 600 084, shall henceforth be known as: PARASMAL UMRAO.

NAME CHANGE

I, PRAKASH, Residing at No.44, Vayalveti Street, Outgater, Puducherry - 605010, shall henceforth be known as: ANDONISSAMY.

NAME CHANGE

I, UMAR FAROOK HACHARALI, Residing at No.1, 1st Cross Street, ARR Nagar, Sullthanpatti, Puducherry - 605010, shall henceforth be known as: UMAR FAROOK ASHRAF ALI.

UMAR FAROOK HACHARALI

NAME CHANGE

I, RAMAN KUPPUSAMY, S/o: D. Kuppusamy, Date of Birth: 02.05.1969, Residing at No.92, Main Road, Enayirampakkam, Panruti, Tk, Cuddalore Dt, shall henceforth be known as: K.P.RAMAN, RAMAN KUPPUSAMY.

NAME CHANGE

Valshalee Samyathan

NAME CHANGE

I, RAMAN KUPPUSAMY, S/o: D. Kuppusamy, Date of Birth: 02.05.1969, Residing at No.92, Main Road, Enayirampakkam, Panruti, Tk, Cuddalore Dt, shall henceforth be known as: K.P.RAMAN, RAMAN KUPPUSAMY.

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Valshalee Samyathan, D/o. Padmaja, Date of Birth: 05.10.2001 residing at No.72, 2nd Main Road, Gandhi Nagar, Adyar, Chennai-600020 shall henceforth be known as: Valshalee.

Valshalee Samyathan

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Valshalee Samyathan

PUBLIC NOTICE

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